

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 4423
TO BE ANSWERED ON 02.04.2026**

CHEMICAL SAFETY COMPLIANCE IN ERODE

4423. SHRI ANTHIYUR P. SELVARASU:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has reviewed chemical safety compliance risks in Erode district, Tamil Nadu, including Perundurai SIPCOT units;**
- (b) if so, the details of Government inspections, violations recorded, penalties imposed, safety directions issued and emergency readiness checks performed there; and**
- (c) the measures proposed to be taken by Government to strengthen periodic audits, workers' training and monitoring of safety compliances in the said district?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): As per information received from State Government of Tamil Nadu, regular inspections are conducted to ensure the compliance of all statutory provisions in chemical factory located at Erode District and Perundurai SIPCOT units. The details of inspections, violations recorded, penalties imposed, safety directions issued and emergency readiness checks in Erode district during 2021 to 2025 is as under:

S. No.	Details	2021 - 2025
1	No. of Inspections	269
2	Violation recorded	12
3	Penalties imposed	Nil
4	Safety Classes	26
5	Emergency readiness checks	26

Contd..2/-

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The State Government of Tamil Nadu has taken following measures to strengthen periodic audits, workers' training and monitoring of safety compliances in the said district:

- i. Periodic Inspection to all chemical factories.**
- ii. Advising the chemical factory to follow hazard identification techniques and take preventive measures.**
- iii. Instructing to conduct periodical mock drill to ensure the readiness of the plant to mitigate any untoward incident**

Awareness creation among the workers by conducting training programme on chemical safety.
